## NOTICE

In Partial modification to the Judicial Assignment at the **Aurangabad Bench**, which had come into effect from 03.01.2022 it is hereby notified for the information of Advocates and parties appearing in person that the Hon'ble the Chief Justice has been pleased to approve the following partial modifications between **Monday**, **14.02.2022 and Friday**, **18.02.2022**:

Sr. No.	Sitting	Assignment
1	The Hon'ble The <b>CHIEF JUSTICE</b> AND The Hon'ble Shri Justice <b>N. B. SURYAWANSHI</b>	For admission, hearing, order matters and applications therein: Matters pertaining to Division Bench, concurrently, as per the Board to be notified separately.
2	The Hon'ble Shri Justice <b>SHRIKANT D. KULKARNI</b>	<ul> <li>For admission, hearing, order matters and applications therein:</li> <li>(A) First Appeals of even years.</li> <li>(B) Civil Contempt Petitions.</li> <li>(C) Civil Writ Petitions of even years.</li> <li>(D) Bail applications of the year 2019 and 2020 (except assigned to other Courts).</li> </ul>

By Order,

High Court, Appellate Side,	)	Sd/-
Bombay.	)	(V. R. Kachare)
Date: 8 <sup>th</sup> February 2022	)	Registrar (Judl-I)